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the last few years have not been accepted and were revised by Government;

- (c) if so, whether Government propose to revise the terms of reference of the Commission including the basis and parameters used for the fixation of prices of agri ultural products; and
- (d) if so, what are the details in this regard?

THE MINIS ER OF AGRICUL-TURE AND RIRAL RECONSTRUC-TION AND IRRIGATION AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) The Chairman of the Agricultural Prices Commission completed his three years term on 31-10-1981. The que tion of finding a successor is re-eiving Government's attention.

- (b) No. Sir. Most of the recommendations of he Agricultural Prices . Commission or price policy for the last few years have been accepted by the Government, while in a few cases they were revised.
 - (c) and (d) At present there is no proposal to revise the terms of reference of the Commission.

Reduction of rationed quota of wheat and sugar to ard holders in Delhi

*253. SHRI LEDUL REHMAN SHIKH:

SHRI JURENDRA MOHAN:

Will the Manister of AGRICUL-TURE be pleased to state:

- (a) whether it is a fact that Government propose to reduce the rationed quota of wheat and sugar to ration card holders in the Capital;
- (b) what is the actual supply of wheat and sugar made to the fair price shops in Delhi since January, 1981 till date (month-wise) as against the demand tating the reasons for the short sup sly; and

(c) what are the reasons for reducing the rationed quota for the card holders?

THE MINISTER OF AGRICUL-FURE AND RURAL RECONSTRUC-TION AND IRRIGATION AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) The Delhi Administration has been advised that in case the existing allocation of wheat of 40,000 tonnes is not adequate, the wheat quota issued to ration card holders may be reduced, and replaced by rice.

With regard to sugar, allocation for the public distribution system in Delhi is being maintained at the level of 6104 tonnes per month, and Delhi Administration have been advised to make marginal adjustments in the ration quota, if necessary.

- (b) A Statement showing demand, allotment and offtake of wheat and sugar for public distribution system during 1981 is laid on the Table of the House.
- (c) The Delhi Administration have been getting allocation of 40,000 tonnes of wheat per month recently made a request for increasing the allocation to 60,000 tonnes. In view of the tight wheat availability position, this request could not be agreed to and the Delhi Administration has been advised to make necessary adjustments by reducing the quota of wheat to the ration card holders and increasing the quota of rice.

With regard to sugar also, the Delhi Administration has been requested to make marginal adjustments in line with the allocation since it is not possible to increase the allocation at present.

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Statement

Demand, allotment and off-take of wheat and sugaa for public distribution system during 1981

(In '000 tonnes)

Month		Demand		Allotment		Off- take	
		Wheat	Sugar†	Wheat	Sugar	Wheat	Sugar
1981							
January		40.0	-	40 · 0	5 · 33	45.9	5 · 40
February		40 · 0		40 0	6.12	36.5	5.65
March	•	64 ⋅0		40.0	6·12	40.3	6 · 52
April April .		64 · 0		40 · 0	6.12	35•3	5· 94
May		66.0	-	40.0	6·12	28.7	6.08
June	•	60.0		40 · 0	б ∙ 12	2 8·9	6, 04
July	. •	60∙0 .	-	40.0	6.12	35.5	7 · 63
August		60∙0		40 0	6.12	37.9	6.90
September	•*	60.0	-	40 · 0	6·12	38 · 4	5 · 85
October		60.0		40.0	6.13	38.0	6.00
November	•	60.0	- · ·	40.0	6·12)	Not available	
December		60.0		40.00	6.12		

†Requests were received from Delhi Administration for increase in their monthly levy sugar quota from time to time. They slied for a monthly quota of 6,100 tonne in January, 1981, 6,290 tonnes in July 1981 and 6,500 tonnes in October, 1981.

द्विभाषी पत्रों का जारी किया जाना

- *254. श्री योगेन्त्र शर्माः क्या रेल मंत्री यह बताने की कृपा करेंगे कि:
- (क) उनके मंत्रालय के द्वारा चालू कैलेन्डर वर्ष की प्रथम तीन तिमाहियों में राजभाषा श्रिधिनियम, 1963 की धारा 3 (3) के ग्रनुपालन में कितने पत्न जारी किये गये;
- (ख) उनमें से कितने पन्न हिन्दी में, कितने अंग्रेजी में और कितने द्वि-भाषी रूप में जारी किये गये; और
- (ग) कुछ पत्नों को केवल अंग्रेजी में जारी करने के क्या कारण हैं और यह

सुनिश्चित करने के लिए क्या कदम उठाये गये हैं कि भविष्य में सभी पत्र द्विभाषी रूप में ही जारी किये जायेंगे ?

रेल संव्रालय में राज्य मंत्री (श्री सी॰ के॰ जाफर शरीफ): (क) संभवतः प्राशय राजभाषा संशोधन प्रधिनियम, 1967 की धारा 3(3) में उल्लिखित परिपत्नों, कार्यालय प्रादेशों, प्रधिसूचनात्रों प्रादि कागजातों की कुल संख्या के बारे में जानकारी प्राप्त करने से हैं न कि रेल मंत्रालय द्वारा जारी किये गये कुल पत्नों की संख्या से जैसा कि प्रश्न में उल्लेख किया गया है। यदि हां तो चालू वर्ष की प्रथम तीन तिमाहियों में